Hrísikesh Dasgupta

AV Insolvency Professionals Put Ltd Bajarang Kunj, 4th Floor ROOM NO 412 2B Grant Lane, Kolkata - 700 012

14.10.2019

The National Company Law Tribunal Kolkata Bench Treasury Building 2, Government Place (West) BBD Bagh, Kolkata - 700001.

Re: CP (IB) No.: 108/KB/2018

Sir,

In the matter of: Nadia Health Care Private Limited in Liquidation

0/0

As required under the provisions of the IB Code, 2016 and Liquidation Process regulations made thereunder, I am submitting following reports (each in Triplicate) for your perusal and records:

- 1. Preliminary Report
- Asset Memorandum
- 3. List of Stakeholders

Kindly take the same on record and acknowledge receipt.

Thanking you,

Yours faithfully,

Liquidator in the matter of

Nadia Health Care Private Limited (in Liquidation)

Hrisikesh Dagupta

IBBI Registration No. IBBI/IPA-003/IP-N00082/2017-2018/10705

राष्ट्रीय कम्पानी विधि अधिकरण inal Company Law Tribunal Kolkata Bench भिज़ित रात्पारिता नहीं/Contained not verified

+91 9432207517: 033 22118800 Email - hkdaspt@gmail.com, info@avipgroup.co.in

BEFORE THE NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH

REPORT ON LIST OF STAKEHOLDERS BY LIQUIDATOR UNDER THE INSOLVENCY AND BANKRUPTCY CODE 2016

(Under Regulations 31 of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

Before the Company Law Board Tribunal Kolkata Bench

C.P. (IB) No.: 108/KB/2018

In the matter of:

Sarala Tantia

Vs.

Nadia Health Care Private Limited

Subject: Report on List of Stakeholders under Regulations 31 of Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016 by Hrisikesh Dasgupta, Liquidator under the Insolvency and Bankruptcy Code, 2016.

Bv:

Hrisikesh Dasgupta

Insolvency Professional

HRISIKESH DASGUPTA

Liquidator in the matter of Nacia Health Care Pvt. Ltd. (in Liquidation) Registration No.: ISBI/IPA-003/IP-N00092/2017-2018/10705

AV Insolvency Professionals Pvt. Ltd. Bajarang Kunj, Room No. 412 & 413

2B Grant Lane, 4th Floor

Kolkata - 700012

Before the Company Law Board Tribunal

Kolkata Bench

C.P. (IB) No.: 108/KB/2018

In the matter of:

Sarala Tantia

Vs.

Nadia Health Care Private Limited

Report on list of Stakeholders under Regulations 31 of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 by Hrisikesh Dasgupta, Liquidator under the Insolvency and Bankruptcy Code, 2016.

HRISIKESH DASGUPTA

Liquidator in the matter of Nacia Health Care Pvt. Ltd. (in Liquidation)

Registration No.: IBBI/IPA-003/IP-N00082/2017-2018/10705

-2-

On the application for Corporate Insolvency Resolution Process

filed by Sarala Tantia, Operational Creditor under section 9 of

the Insolvency and Bankruptcy Code, 2016 read with Rule 6 of

Insolvency and Bankruptcy Board of India (Application to

Adjudicating Authority) Rules, 2016 was admitted by the Hon'ble

NCLT, Kolkata Bench vide its Order dated 05.10.2018 wherein,

Hrisikesh Dasgupta, the undersigned, was appointed as Interim

Resolution Professional who is directed to take necessary actions

in accordance with the relevant provisions of the Insolvency and

Bankruptcy Code, 2016 and approved Interim Resolution

Professional to Resolution Professional from 05.11.2018. The CD

was ordered to be liquidated by an order passed by Hon'ble bench

on 30.07.2019 and Hrisikesh Dasgupta, the undersigned, was

appointed as Liquidator in the matter.

The liquidator hereby submits her Report on List of Stakeholders

of the CD for information and records.

1. Amounts of claim admitted

The Liquidator hereby submits that he had received 2 claims in

response to the Public Announcement published on 01.08.2019

in Financial Express and Ajkal inviting stakeholders submit their

claims. All the claims were verified and claims aggregating to Rs.

Liquidator in the matter of

Nacia Health Care Pvt. Ltd. (in Liquidation)

5.67 crore were admitted by the Liquidator. Complete list of claims received and admitted is annexed hereto marked as "Annexure - A."

(a) Category wise details of stakeholders are given hereunder:

A. Secured Creditors

	NIL			
				whole
				in part or
No.	Creditors		security	admitted
Sl.	Details of	Amount (Rs.)	Extent of	Whether

B. Workmen

NIL .

C. Other Financial Creditors

Sl.	Details of Creditors	Amount	Claim
No.		claimed (Rs.)	admitted
		NIL	

D. Employees

Sl. No.	Details of Creditors	Amount claimed	Claim admitted
		NIL	

HRISIKESH DASGUPTA Liquidator in the matter of

E. Government dues

SI. No. 1.	Details of Creditors	Amount claimed (Rs.)	Claim admitted	
	Office of the Joint Commissioner, Siliguri Charge Commercial Tax Building, Paribahan Nagar, Matigara, Pin 734010	1,89,532.00	1,89,532.00	
	Total	1,89,532.00	1,89,532.00	

F. Other dues

Sl. No.	Details of Creditors	Amount claimed (Rs.)	Claim admitted
1.	Sarala Tantia, 96, Narkel Danga Main Road, Kolkata- 700054	5,65,44,635.00	5,65,44,635.00
	Total	5,65,44,635.00	5,65,44,635.00

2. Extent to which the debts or dues are secured or unsecured

Name of the Claimant	Security interest	
NIL	NIL	

All other claims received by the Liquidator in the matter are unsecured.

HRISIKESH DASGUPTA

Liquidator in the matter of Nadia Health Care Pvt. Ltd. (in Liquidation) Registration No.: IBBI/IPA-003/IP-N00082/2017-2018/10705 - 5-

3. Proofs admitted or rejected in part, and the proofs wholly

rejected

Details of proofs admitted or rejected in part and the proofs

wholly rejected are given in "Annexure - A."

State Bank of India had filed a claim of Rs. 8,21,24,680/- (Rupees

eight crore twenty lakh six hundred eighty only) (unsecured)

during the CIRP. However, they have not filed any claim before the

Liquidator after the order of Liquidation and therefore their claim

has not been considered.

Submitted for information and necessary directions, if any, please.

Liquidator in the matter of

Nadia Health Care Private Limited (in Liquidation)

Hrisikesh Dasgupta

HRISIKESH DASGUPTA

Liquidator in the matter of

Nadia Health Care Pvt. Ltd. (in Liquidation)
Registration No.: IBBI/IPA-003/IP-N00082/2017-2018/10705

Registration Number: IBBI/IPA-003/IP-N00082/2017-

2018/10705

Place: Kolkata

Date: 14.10.2019

ANNEXURE - "A"

LIST OF STAKE HOLDERS

As on 30.07.2019 (date of Commencement of Liquidation process)

SI. No.	Name of the creditor	Address	Amount claimed by the Creditors (in Rs.)	Amount admitted (in Rs.)	Security interest, if any, in respect of such claim (in Rupees)
1.	Sarala Tantia	96, Narkeldanga Main Road, Kolkata - 700054	5,65,44,635.00	5,65,44,635.00	NIL
2.	Office of the Joint Commissioner, Siliguri Charge	Commercial Tax Building, Paribahan Nagar, Matigara, Pin 734010	1,89,532.00	1,89,532.00	NIL
	Total		5,67,34,167.00	5,67,34,167.00	

Liquidator in the matter of

Nadia Health Care Private Limited (in Liquidation)

HRISIKESH DASGUPTA

Registration Number: IBBI/IPA-003/IP-N00082/2017-

2018/10705

CERTIFIED TO BE TRUE COPY

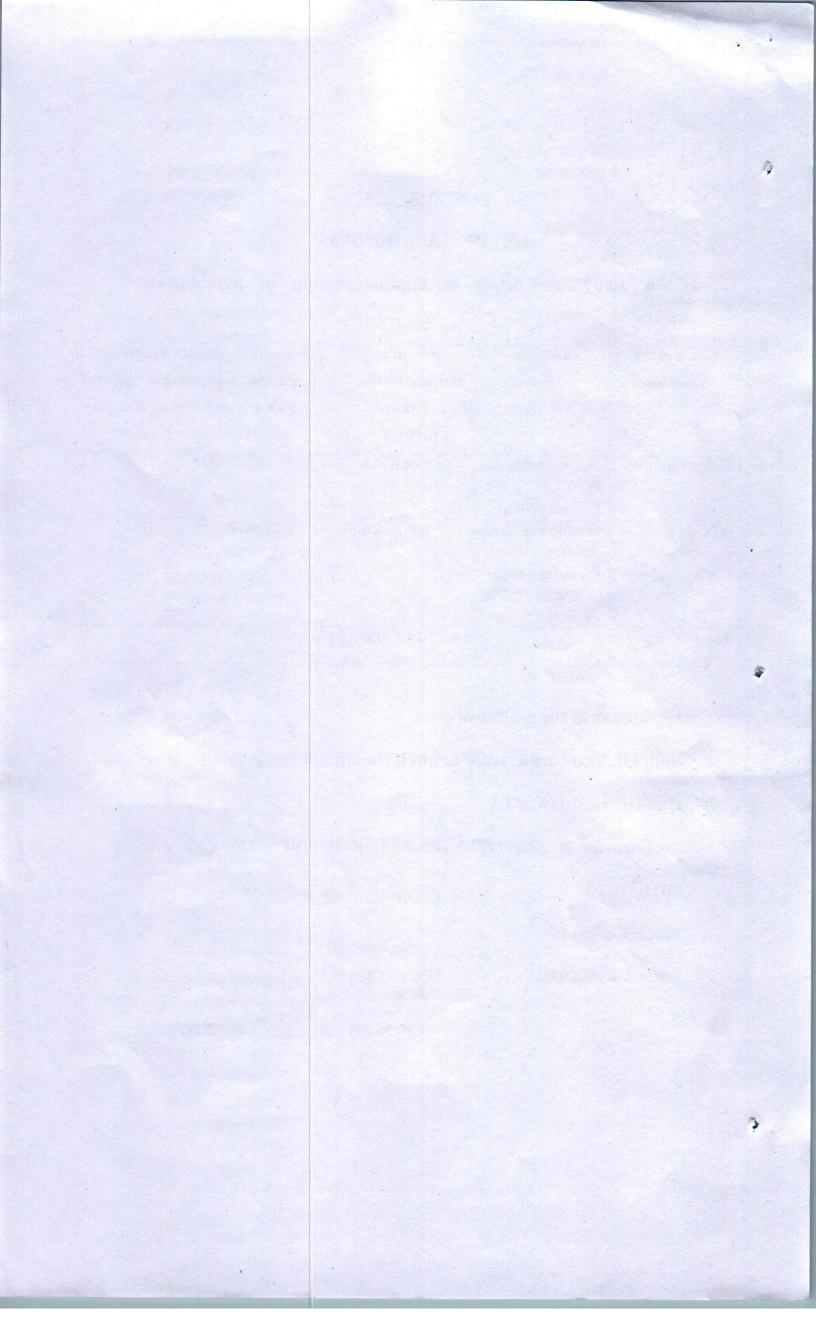
Place: Kolkata

Date: 14.10.2019

HRISIKESH DASGUPTA

Liquidator in the matter of

Nadia Health Care Pvt. Ltd. (in Liquidation)
Registration No.: IBBI/IPA-003/IP-N00082/2017-2018/10705



. Before The National Company Law Tribunal, Kolkata Bench

CP: 108/(KB)/2018

IN THE MATTER OF:

Nadia Health Care Private Limited

(in liquidation)

Report on List of Stakeholders submitted by LIQUIDATOR

Hrisikesh Dasgupta Insolvency Professional AV Insolvency Professionals Pvt. Ltd. Bajarang Kunj, Room No. 412 & 413 2B Grant Lane, 4th Floor Kolkata - 700012